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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/195/(IB)/2017  
NAME OF THE PETITIONER(S) : SREENIDHI TRADING COMPANY  
NAME OF THE RESPONDENT(S) : NOBEL TECH INDUSTRIES PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

SUNDAR NARAYAN for Respondent 

1 Ashish Jain/Nunia  
for Suzana & Suzana

for Petitioner



**ORDER**

Counsel for both of the parties are present. Counsel for Corporate Debtor submitted that the matter is likely to be settled and prayed for time. At request, time is enlarged with the condition that in case the settlement talks will not be successful, the matter shall be taken up for final hearing. Put up on **07.09.2017 at 10.30 A.M.**

—Sd—  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

—Sd—  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)